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(PART – I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPT. OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 119 (RE-2008)/2004-2009
NEW DELHI, DATED THE 24th December, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008).

1. The last two sentences of Para 3.23.10 are replaced as under:
“For SFIS of previous financial year, the last date shall be 30th June 2009. For SFIS for current financial year, the last date shall be 12 months from the end of application frequency period.”

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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